

Declaration of Assets and Liabilities

Year.....

I, RANJU KUMAR, son/daughter/wife of LATE M. B. P. SENGH

aged 57 years, belonging to BHAR LEGISLATIVE ASSEMBLY
service and presently working as LIBRARY ATTENDANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be
given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10,000	—	—	—	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBT 150000	—	—	—	—
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	—
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	—	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	CAR MARUTI DZIRE	—	—	—	—
(vi)	Jewellery (give details of weight and value)	40gm 200000	—	—	—	—
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Plot At 5000000 Gully Road 1604 Sq ft	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	FLAT AT JAKKAN PUR, PATNA 8504 sq ft 4000000	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & Address of Bank / Financial Institutions (a) / Department (c)	Amount outstanding as on _____
(a)	(i) Loans from Banks	CAR LOAN from SBI	266000
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-

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	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	—	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C. Personal Detail

GPF/CPF/PAN No.

111102109656

Gender

☒ F ☐ M

Date of Birth

1 0 1 0 1 9 6 4 (DD/MM/YYYY)

Class/Group

(A/B/C)

Cadre

BIHAR LEGISLATIVE ASSEMBLY
(Full Name e.g. B.A.S. Bihar Administrative Service,
B.S.S. Bihar Secretariat Service etc.)

Home District

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Ranjit Kumar

Signature

Name of Employee:

RANJIT KUMAR

Designation:

LIBRARY ATTENDANT

Department:

Place **PATNA**

Date: **14-02-22**

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.